

MR. SPEAKER: Please conclude. You are going out of the statement now.

12.28 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): Sir, I beg to lay on the Table a copy of Notification No. S.O. 257(E) (Hindi and English versions) published in Gazette of India dated the 10th April, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2188/78].

NOTIFICATION UNDER COMPANIES ACT, 1956.

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV): Sir, I beg to lay on the Table a copy of Notification No. G.S.R. 477 (Hindi and English versions) published in Gazette of India dated the 15th April, 1978, under sub-section (3) of section 637 of the Companies Act, 1956. [Placed in library. See No. LT-2189/78].

NOTIFICATION UNDER CUSTOMS ACT, 1962.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): Sir, I beg to lay on the Table a copy of Notification No. 90—Customs (Hindi and English versions) published in Gazette of India dated the 27th April, 1978 under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in library. See No. LT-2189A/78].

12.28½ hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-EIGHTH & EIGHTY-FIRST REPORTS

SHRI C. M. STEPHEN (Idukki): Sir, I beg to present the following Reports of the Public Accounts Committee:

- (1) Seventy-eighth Report on Paragraph 49 of the Report of the Comptroller and Auditor General of India for the year 1975-76 Union Government (Civil Revenue Receipts, Volume II Direct Taxes relating to Working of Salary Circles.

- (2) Eighty-first Report on Paragraphs 9 and 11 of the Report of the Comptroller and Auditor General of India for the year 1975-76 Union Government (Defence Services) relating to Ministry of Defence.

12.29 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TENTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) Tenth Report on Unusually High Expenditure by Public Undertakings for their Head Offices.
- (2) Minutes of the sitting of the Committee relating to the above Report.

12.29 1/2 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-FIRST AND TWENTY-THIRD REPORTS

SHRI SURAJ BHAN (Ambala): Sir, I beg to present the following Reports. (English and Hindi versions) the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Twenty-first Report on the Ministry of Railways (Railway Board)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Northern Railway and award of petty contracts to Scheduled Casts and Scheduled Tribes in Northern Railway.
- (2) Twenty-third Report on the Ministry of Finance, Department of Revenue (Indirect Taxes Division)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Central Board of Excise and Customs and its field formations.